

BEFORE
HON'BLE MR. JUSTICE S.R. SEN
CRL.A. No. 7/2012
WITH CRL.M.C. No. 65/2012

01.10.2013

Heard Mr. R.B. Pradhan, learned counsel appearing for the Appellant as well as State counsel Mr. H. Abraham.

Both the counsels pray that the matter may be taken up after Puja vacation for hearing.

List this matter on 23.10.2013 for hearing.

JUDGE

D. Nary

BEFORE
HON'BLE MR. JUSTICE S.R. SEN
CONT.CAS(C)No. 11/2013

01.10.2013

Heard Mr. S. Thapa, learned counsel appearing for and on behalf of the petitioner who submits that he needs 2 (two) weeks time to file the rejoinder affidavit.

Mr. P. Nongbri, learned counsel appearing for and on behalf of the respondent is present.

List this matter on 22.10.2013 for filing rejoinder affidavit.

JUDGE

D. Nary